AGMARKNET portal, the arrival trend of important commodities has shown some mixed trend in the last three months depending upon their harvesting time. The details of monthly arrival and price trend of important commodities as reported on AGMARKNET portal are given in Statement (*See* below).

Below Minimum Support Price (MSP) alert is auto circulated from the AGMARKNET portal to the concerned authorities for taking remedial measures. Central Government proactively monitors the situation to safeguard the interest of farmers.

Statement

Details of Arrival and Monthly Price Trends of Important Commodities of last three months

Commodity	Monthly Arrival trend (Arrivals in MT)			MSP and Monthly Price Trend (Monthly Average Modal Prices in ₹/Qtl.)			
	Jan-I7	Feb-17	Mar-I7	MSP	Jan-I7	Feb-17	Mar-I7
Paddy (Dhan)	46,89,995	14,94,711	9,30,865	1470	1,826	1,916	1,932
Wheat	4,54,550	4,93,309	16,79,626	1625	2,015	1,925	1,908
Maize	6,61,055	4,35,030	3,60,198	1365	1,490	1,490	1,503
Soyabean	6,99,805	4,63,071	3,07,056	2775	3,062	3,025	3,040
Groundnut	1,34,456	1,26,145	1,05,441	4220	5,015	4,907	5,116
Mustard	93,341	2,18,886	7,17,944	3700	4,523	3,954	3,866
Onion	12,78,890	11,94,752	10,92,131		1,302	1,211	1,115
Potato	13,37,770	11,45,001	15,09,064		1,009	862	746
Tomato	2,35,326	1,98,815	2,01,982		1,294	1,177	1,205

Source: AGMARKNET portal.

Committee for Doubling Farmer's Income

4005. SHRI TIRUCHI SIVA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government has set up a committee to achieve the target of doubling the income of farmers by 2022;
- (b) if so, the details thereof, along with the details of the membership of the committee; and
- (c) the details of the functions and targets of the committee along with proposed timelines?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Yes, Sir. In order to achieve the target of doubling of income of farmers by the year 2022, the Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) has constituted a Committee under the Chairmanship of Additional Secretary to examine issues relating to doubling of farmers' income by the year 2022, for the following aspects:-

- (i) To study the current income level of farmers/agricultural labourers.
- (ii) To measure the historical growth rate of the current income level.
- (iii) To determine the needed growth rate to double the income of farmers/agricultural labourers by the year 2021-22.
- (iv) To consider and recommend various strategies to be adopted to accomplish (iii) above.
- (v) To recommend an institutional mechanism to review and monitor implementation to realise the goal.
- (vi) To examine any other related issue.

The Committee consists of the following:-

- (i) Additional Secretary (In charge of Policy Division), DAC&FW-Chairman.
- (ii) Economic and Statistical Adviser, Directorate of Economic and Statistics (DES)-Member.
- (iii) Joint Secretary (Crops), DAC&FW-Member.
- (iv) Joint Secretary (CDD), Department of Animal Husbandry, Dairing and Fisheries (DAHD&F)-Member.
- (v) Horticulture Commissioner, DAC&FW-Member.
- (vi) Managing Director, National Cooperative Development Cooperation (NCDC)-Member.
- (vii) Adviser (Agri.), NITI Aayog-Member.
- (viii) Director/Nominee of National Centre for Agricultural Economic and Policy Research (NCAP)-Member).
- (ix) Representative from National Bank for Agriculture and Rural Development (NABARD)-Member.
- (x) Joint Secretary, Ministry of Food Processing Industries, GOI-Member.
- (xi) Nominee of Director General (DG), National Council of Applied Economics Research (NCAER), New Delhi-Member.
- (xii) Joint Secretary (Policy), DAC&FW-Convener.

The above Committee is free to invite/co-opt any other member as may be necessary. The Committee has since co-opted the Chief Advisor, National Centre for Cold-chain Development (NCCD) and three Non-official Members. The Committee would deliberate and evolve suitable interventions on continuous basis for doubling of farmers' income by the year 2022.

e-National Agriculture Market

4006. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the total number of markets so far integrated into e-National Agriculture Market Platform, State-wise;
- (b) whether Government has taken any steps to fast-track integration of remaining markets into e-NAM Platform, and if so, the details thereof; and
- (c) the time by which Government is likely to achieve the goal of connecting all regulated mandies with e-NAM Platform?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) So far, 417 markets from 13 states have been integrated with e-National Agriculture Market (e-NAM) against the set target of 400 markets by March, 2017. State-wise number of mandis integrated with e-NAM are given in Statement (*See* below).

- (b) Yes, Sir. The software and other infrastructure required for integration of markets on the web based platform has been standardized during the phase-I implementation and hence on-boarding further markets is faster now. The benefits accruing from this transparent and competitive bidding, bringing in price discovery based on quality of the farmers' produce, have been demonstrated to the States also during this period.
- (c) As per the approved e-NAM Scheme, 585 regulated mandis across the country are to be integrated with the portal by March, 2018.

Statement

State-wise number of Mandis Integrated with e-NAM (as on 03.04.2017)

Sl. No.	State	Total number of mandis integrated with e-NAM
1.	Andhra Pradesh	22
2.	Chhattisgarh	14
3.	Gujarat	40